INDUSTRIAL COMMITTEE ON BANKING INDUSTRY

*158. SHRI GANESH GHOSH: SHRI P. GOPALAN: SHRI JYOTIRMOY BASU: SHRI SATYA NARAIN SINGH: SHRI A. K. GOPALAN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

- (a) whether Government have decided to appoint an Industrial Committee on Banking Industry;
- (b) if so, the composition of the Committee: and
- (c) when the first meeting of the Committee is likely to be held ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) (a) and (b). The matter is under consideration.

(c) Does not arise at present.

NATIONAL LABOUR COMMISSION

*159. SHRI ESWARA REDDY: SHRI YAJNA DATT SHARMA: SHRI CHENGALRAYA NAIDU: SHRI JYOTIRMOY BASU: SHRI VISWANATHA MENON: SHRI C. K. CHAKRAPANI : SHRI P. GOPALAN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

- (a) the progress so far made in the work of the National Labour Commission;
- (b) whether the Commission has been asked to submit any interim report; and
- (c) if so, when the interim report is likely to be submitted ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) The progress so far made is considered by the Commission to be satisfactory.

- (b) No, but the terms of reference provide for the Commission submitting, if it deems fit, interim reports of any specific problems.
 - (c) Does not arise.

RURAL CREDIT REVIEW COMMITTEE

- *160. SHRI D. N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether his attention has been drawn to the report submitted by the Technical Committee appointed by the All-India Rural Credit Review Committee of the Reserve Bank:
- (b) if so, what are the findings of the Committee with regard to the success of high-yielding varieties of seeds:
- (c) whether it is a fact that on account of shortage of high-yielding varieties of seeds, the agricultural production could not be achieved to the desired extent; and
- (d) what efforts are being made for improving the production of such seeds and what will be the expected production compared to the expected requirement of such seeds during the next year ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes.

- (b) The study was designed to assess the response of farmers to the programme; the demands for credit and inputs and how such demands were met; the role of institutional agencies in providing the services, and coordination among different agencies participating in the programme and not to the success of the high-yielding varieties of seeds as a whole.
- (c) The main reasons for considerable variations in the performance of the highyielding varieties in terms of per-acre yield as seen in few cases are:
 - (i) Partial or non-adoption of the recommended package of practices for different crops.
 - (ii) Selection of unsuitable areas, such as low-lying, ill-drained or flooded areas for cultivation of the highyielding varieties.
 - (iii) Prevalence of unfavourable seasonal conditions during 1966-67.

The average yields of the High-Yielding Variety crops can still be improved with farmers adopting recommended package of practices in full and gaining greater skills in their cultivation.

(d) There were shortfalls in the achievement of targets during 1966-67 due to shortage of seeds, which was mainly on account of unfavourable seasonal conditions during the previous summer season affecting the seed yields considerably, particularly in respect of hybrid crops.

SUGAR QUOTA FOR DELHI

- •161. SHRI PREM CHAND VERMA: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:
- (a) the quantity of sugar allotted to Delhi Administration as a special quota for Diwali;
- (b) whether it is a fact that each Member of the Metropolitan Council of Delhi was given wide powers to distribute about 12,000 kilograms of sugar to Halwais;
- (c) whether it is also a fact that Government have received complaints to the effect that only 25 per cent of this special quota went into the production of sweets and the rest went into the black-market;
- (d) if so, whether any inquiry was made into these allegations and whether Government have taken any action in the matter; and
 - (e) if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNA-SAHIB SHINDE): (a) 1,260 tonnes. This quantity covered both the festivals of Dussehra and Diwali.

- (b) The Delhi Administration decided that each Member of the Metropolitan Council could recommend allotment up-to 25 kg. of sugar in each case subject to a maximum of 2,000 Kgs. (20 bags) per Member.
 - (c) No, Sir.
 - (d) and (e). Do not arise.

FUNDS FOR SUGAR MILLS

*162. SHRI S. S. KOTHARI : SHRI D. N. PATODIA :

Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether Government have allocated funds for rendering assistance to the sick sugar mills for rehabilitation of the old and worn-out plant and machinery; and
- (b) the steps proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No. Sir.

(b) The matter is under consideration.

SUGAR BEET PRODUCTION

*163. SHRI KAMESHWAR SINGH: SHRI A. SREEDHARAN:

Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether Government propose to provide incentives and popularise sugar beet production in the sugarcane-growing areas; and
- (b) if so, the details of incentives proposed to be offered?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir. Sugarbeet is being grown on an experimental basis and the economics of production of sugar from beetroots is yet to be determined.

(b) Does not arise.

PRODUCTION LEVY

- *164. SHRIMATI TARKESHWARI SINHA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) how far Government have progressed in fixing a producer levy towards the need of procurement of foodgrains; and